

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/64(KB)2007  
COMP.APPL/300(KB)2017, COMP.APPL/363(KB)2018,  
CONT.A./68(KB)2019, COMP.APPL/299(KB)2017,  
COMP.APPL/829(KB)2014, COMP.APPL/76(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	SREE MOHAN JATIA & ORS VS JATIA COTTON MILLS LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Sankarsan Sarkar, Adv. ] For Respondent No. 3  
Mr. Aditya Kanodia, Adv. ]  
Ms. Suparna Sardar, Adv. ]  
Mr. Tanmoy Sett, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **30.08.2024**.

**Anamitra Pal  
Court Officer**